

Transfer Policy in Central Warehousing Corporation

*607. SHRI MANORANJAN BHAKTA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) Whether Government have laid down guidelines for the transfer of the employees of the Central Warehousing Corporation;

(b) if so, the details thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) No, Sir.

(b) Does not arise.

[*Translation*]

Provident Fund to Contract Labour in F.C.I.

*608. SHRI SHOPAT SINGH MAKKASAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state whether labourers engaged in the godown of Food Corporation of India enjoy the facility of provident fund?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): The labour engaged under Departmental and Direct Payment System are covered under FCI (Contributory Provident Fund) Regulation, 1967.

The labour under Private Contract/ Labour Cooperatives/ Management Committee / Mate Systems are governed by the

Employees Provident Fund Act and Scheme 1952.

[*English*]

Demands of All India Apprentices Trainees' Welfare Association

*609. SHRI NARSINGRAO SURYA-WANSHI : Will the Minister of LABOUR be pleased to state:

(a) whether the All India Apprentices Trainees' Welfare Association, Karnataka has in a memorandum to Prime Minister in December, 1989 demanded employment, unemployment stipend, financial aid through nationalised banks to set up small scale units in rural areas and commission to study their problems and suggest solutions; and

(b) if so, the action taken by Government on those demands?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) and (b). No such memorandum appears to have been received.

[*Translation*]

Advertisements on Doordarshan Regarding Contraceptives

*610. KUMARI UMA BHARATI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of complaints received by Doordarshan during the last three months about obscene advertisements regarding contraceptive measures being telecast on Doordarshan;

(b) the action taken thereon; and

(c) the proposal of Government to make improvements in this regard?